

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/1135/2013

Dated: 22/10/2019

Between

M. Ramulu,
S/o. M. Chinna Narasimulu,
Aged 40 years,
Working as Section Supervisor (O),
O/o. Customer Service Centre,
Hyderabad (BSNL),
Central University,
Hyderabad ó 500 046.

... Applicant

And

1. Union of India rep. by
The Secretary,
Ministry of Communication and
Information Technology,
Ashoka Road, 20,
Government of India,
New Delhi ó 1.
2. The Chief Managing Director,
Bharat Sanchar Nigam Limited,
Corporate Office, Ashoka Road,
New Delhi ó 110 001.
3. The Chief General Manager, BSNL,
A.P. Circle, Door Sanchar Bhavan,
Nampally Station Road,
Hyderabad.
4. The Principal General Manager, BSNL,
BSNL Bhavan, Adarshnagar,
Hyderabad.
5. The General Manager (Central & West),
BSNL, Telephone Bhavan,
Saifabad, Hyderabad.

... Respondents

Counsel for the Applicant : Mr. Krishna Devan
Counsel for the Respondents : Mr. M.C. Jacob, SC for BSNL
Mrs. K. Rajitha, Sr. CGSC (for R-1)

CORAM :

Hon'ble Ms. Manjula Das, Member (Judl.)
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)

ORAL ORDER

{Per Honøble Ms. Manjula Das, Member (Judl.)}

None appeared on behalf of the applicant. Mr. M.C. Jacob, learned Standing Counsel for the respondents present.

2. This is an old matter of 2013. Altogether 33 adjournments have been made. Yester day (21.10.2019) also, there was no representation on behalf of the applicant. However, in the interest of justice, we adjourned the matter for a day. Today also, neither the applicant nor his counsel is present.

3. This Tribunal is set up for early disposal of the matters. This matter is long pending for about seven years. We presume that the applicant is not interested to continue to proceed with the matter. Accordingly, the O.A. is dismissed for default. No order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(MANJULA DAS)
MEMBER (JUDL.)

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